

ROC.NO. 78245-A/2019/B5/STATISTICS

DETAILS OF INSTITUTION, DISPOSAL AND PENDENCY OF COMMERCIAL CASES IN THE HIGH COURT OF MADRAS FOR THE MONTH OF SEPTEMBER 2021

ABSTRACT

<b>Court</b>	<b>Total number of cases pending on the 1st day of the month</b>	<b>Total number of cases instituted during the month</b>	<b>Total number of cases disposed during the month</b>	<b>Total number of cases pending at the end of the month</b>
Madras High Court - Commercial Division	907	16	78	845
Madras High Court - Commercial Appellate Division	157	13	47	123
Madurai Bench - Commercial Appellate Division	11	0	0	11

**SEPTEMBER 2021  
COMMERCIAL DIVISION OF MADRAS HIGH COURT**

**Form 1**

**List of cases e-filed/e-mail during the month of SEPTEMBER 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Advocate Mobile Number</b>	<b>Advocate E-mail Id</b>	<b>Date of Registration</b>	<b>Date of e-filing</b>
1	Madras High Court	Chennai	NIL	NIL	NIL	NIL	NIL	NIL	NIL

**Form 2**

**List of cases in which e-payment of Court fees was made during the month of SEPTEMBER 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of e-payment of Court Fees</b>
1	Madras High Court	Chennai	CS. (Comm. Div.) 46/2021	P1 – MR.GANDHI PRASAD PROPRIETOR, M/S OM FABRICS VS. R1 - M/S SARA SUOLE PVT.LTD., REP.BY ITS DIRECTORS	1. M/S. SUNDARAVADIVELU VS.	31-08-2021	16-07-2021
2	Madras High Court	Chennai	CS. (Comm. Div.) 51/2021	P1-WHIRLPOOL PROPERTIES INC., REPRESENTED HEREIN BY ITS POA HOLDER MR.NEERAJ METHA P-2 WHIRLPOOL OF INDIA LIMITED VS. R1-A.S.ASSOCIATES REPRESENTED BY ITS PARTNERS, SENTHANARAI KANNAN AND MR.A.PURUSHOTHANAN R-2 V.V.REFRIGERATION REPRESENTED BY ITS PARTNERS, SENTHANARAI KANNAN AND MR. A.PURUSHOTHANAN	1.M/S P.RAJ KUMAR JHABAKH VS.	11-08-2021	09-08-2021
3	Madras High Court	Chennai	CS. (Comm. Div.) 53/2021	P1 -VGN PROJECTS ESTATES PRIVATE LIMITED, REPRESENTED BY ITS AUTHORIZED SIGNATORY MR.A.RANGAPPAN VS. R1 – VGN STAFFORD FLAT OWNERS WELFARE ASSOCIATION	1. C.SEETHAPATHY 2. A.UMASANKAR 3. GAUTAM S.RAMAN VS. 1. PRADEEP JAYARAMAN 2. K.ALAMELUSARUTHRI 3. C.JAYACHANDRAN	03-09-2021	03-09-2021
4	Madras High Court	Chennai	CS. (Comm. Div.) 54/2021	P1 – SUN PHARMA LABORATORIES LIMITED, VS. R1 - MEDIISPECS R-2 DEXBIO PHARMA PVT.LTD.,	1. R.S.RAJESH RAMANATHAN 2. S.SRIRAMAN 3. S.DIWAKAR VS. 1. HARI & GURU ASSOCIATES	06-09-2021	06-09-2021
5	Madras High Court	Chennai	CS.(Comm.Div) 55/2021	P1-ITC LIMITED VS. R1- RECKITT BENCKISER (INDIA) PVT LTD.,	1.ARUN C.MOHAN 2.VASUNDHARA ARUN 3.BRINDA MOHAN VS. 1.M/S R.SARAVANAKUMAR 2.E.VEDA BAGATH SINGH 3.J.RAJA RAO	09-09-2021	09-09-2021
6	Madras High Court	Chennai	CS.(Comm.Div) 56/2021	P1-MUKAND SUMI SPECIAL STEEL LIMITED REPRESENTED BY ITS CHIEF OF PROJECTS AND OPERATIONS, MR.OMPRAVAL SINGH, MUKAND KALWE WORKS VS. R1-SANCO TRANS LIMITED REPRESENTED BY ITS MANAGING DIRECTOR R2-MR.P.RAVIKUMAR SOLE PROPRIETOR, M/S SANKAR TRANSPORT and 1 OTHER	1.M/S TATVA LEGAL CHENNAI UNIT 2.SANTOSH UKKAR 3.R.VENKAT RAMAN VS.	31-08-2021	31-08-2021

**Form 2****List of cases in which e-payment of Court fees was made during the month of SEPTEMBER 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of e-payment of Court Fees</b>
7	Madras High Court	Chennai	CS.(Comm.Div) 58/2021	P1 - MR.G.BHASKAR Rep.by its Proprietor, Chennai Angadi VS. R1- CHENNAI ANGADI (A UNIT OF VAMSHREE ENTERPRISES), Rep.by Mr.Vamshee Bharani, Managing Director of Vamshree Enterprises.	1. M/S. ROOPESHWARI. R 2. S.MASILAMANI VS.	18-08-2021	18-08-2021
8	Madras High Court	Chennai	CS.(Comm.Div) 59/2021	P1 - CREAMLINE DAIRY PRODUCTS LIMITED VS. R1 - MANGER FOODS PRIVATE LIMITED R-2 CHERUB DAIRY PRODUCTS PRIVATE LIMITED, KERALA REPRESENTED BY ITS DIRECTOR.	1. THRIYAMBAK J.KANNAN VS.	02-09-2021	31-08-2021
9	Madras High Court	Chennai	CS.(Comm.Div) 60/2021	P1 - ASHOK NAGAR BENEFIT FUND LTD., REPRESENTED BY ITS DIRECTOR MR.S.VARADHAN VS. R1 - M/S SELVI CONSTRUCTION COMPANY REP. BY ITS MANAGING PARTNER, MR.S.RAVICHANDRAN R-2 S.RAVICHANDRAN and 3 OTHERS	1. M/S G.R.ASSOCIATES 2. NIRANJAN RAJAGOPALAN 3. ABHINAV PARTHASARATHY VS.	19-08-2021	16-08-2021
10	Madras High Court	Chennai	CS.(Comm.Div) 61/2021	P1 - MRS.B.SRILAKSHMI, TRADING AS SRILAKSHMI AGENCIES, REPRESENTED BY HER POWER OF ATTORNEY (POA) MR. K.VIJAY VENKAT VS. R1 - MR.T.RAMESH TRADING AS M/S BLD DESIGN STUDIO	1.M/S APR ASSOCIATES, 2. S.VARSHA 3. K.SANKAR VS.	05-08-2021	05-08-2021

**Form 3****List of cases in which Electronic Service of Process has taken place during the month of SEPTEMBER 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Electronic Service of Process</b>
1	Madras High Court	Chennai	NIL	NIL	NIL	NIL	NIL

**Form 4****List of total no. of cases randomly allocated during the month of SEPTEMBER 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Court Name</b>	<b>Court No.</b>	<b>Case Type</b>	<b>Case Count (No. of cases randomly allocated)</b>
1	Madras High Court	Chennai	Commercial	NIL	Civil Suit	625

**Form 5**

**List of cases in which Case Management Hearing was held during the month of SEPTEMBER 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Case Management Hearing</b>
1	Madras High Court	Chennai	CS. 31/2018	P1 - M/S K.NARAYANAN VS. R1 - PALACE HOMES-ABHISHEK, Foundations JV, R-2 R.SIVAKUMAR, PARTNER PALACE, Homes Abhishek Foundations JV, R-3 P.RAMESH Partner Palace Homes Abhishek Foundations JV	1. M/S.AIYAR AND DOLIA 2. V.P.MOHAMMED MOIN 3. K.P.HEMANTH KUMAR VS. 1. M/S.S.A.AKBAR 2. M.AJAYKUMAR	12-01-2018	01-09-2021
2	Madras High Court	Chennai	CS. 32/2018	P1 - M/S K.MEENAKSHI VS. R1 - PALACE HOMES-ABHISHEK Foundations JV R-2 R.SIVAKUMAR, PARTNER PALACE Homes Abhishek Foundations JV R-3 P.RAMESH, PARTNER PALACE HOMES Abhishek Foundations JV,	1. M/S.AIYAR AND DOLIA 2. V.P.MOHAMMED MOIN 3. K.P.HEMANTH KUMAR VS. 1. M/S.S.A.AKBAR 2. M.AJAYKUMAR	12-01-2018	01-09-2021
3	Madras High Court	Chennai	CS. 786/2018	P1 - TECHBIO SOLUTIONS REP BY ITS DIRECTOR MR. VISHNU VS. R1 - RAJA MEHRA, Mehra Enterprises, R- 2 VIJAY MEHRA DIRECTOR Agmera Pvt Ltd and 2 OTHERS	1. M/S.NITHYAESH NATRAJ VS. 1. M/S.R.PARTHASARATHY 2. RAHUL BALAJI 3. MADHAN BABU	22-11-2018	01-09-2021
4	Madras High Court	Chennai	CS. 140/2019	P1 - NAPC LTD, Apex Plaza VS. R1 - THE EXECUTIVE DIRECTOR Tamil Nadu Road Infrastructure Development Corporation. R-2 THE ENGINEER Tamil Nadu Road Infrastructure Development Corporation.	1. M/S.ANIRUDH KRISHNAN 2. ADARSH SUBRAMANIAN 3. SHIVA K. VS. 1. M/S.D.BALARAMAN 2. G.RAMANUJAM 3. B.SUDARSHAN	14-02-2019	01-09-2021
5	Madras High Court	Chennai	CS. 685/2019	P1 - K.K.RAMESH, Sole Propr. of M/s.KKR Metal Components VS. R1 - M/S.HDFC ERGO GENERAL INSURANCE CO. LTD.	1. M/S.S.VASUDEVAN 2. K.KRISHNASWAMY 3. R.VETRIVEL VS. 1. M/S.THRIYAMBAK J.KANNAN 2. ROHAN CHERIAN 3. E.N.HAREEPRIYA	29-11-2019	01-09-2021
6	Madras High Court	Chennai	CS. 244/2020	P1 - M/S RAJ TELEVISION NETWORK LTD Rep.by its Director M.Ravindran VS. R1 - M/S KAVITHALAYA PRODUCTIONS PVT LTD, Rep.by its Executive Director Pushpa Kandaswamy, R-2 ULTRA MEDIA AND ENTERTAINMENT PVT. LTD. R-3 AMAZON (PRIME VIDEO)	1. M/S.C.RAMESH VS. 1. M/S.C.SEETHAPATHY 2. A.UMASHANKAR 3. GAUTAM S.RAMAN	24-09-2020	01-09-2021

**Form 5**

**List of cases in which Case Management Hearing was held during the month of SEPTEMBER 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Case Management Hearing</b>
7	Madras High Court	Chennai	CS. 338/2017	P1- ASHOK KUMAR Trading as M/s.Abhinav Export Corpn VS. R1- AMILAL RAMKISHAN DASS Partnership Firm, Partners 1.Sunita Garg 2.Varun Garg 3.Tarun Garg,	1. M/S.C.DANIEL AND GLADYS DANIEL VS. 1. M/S.BFS LEGAL 2. P.V.BALASUBRAMANIAM 3. D.FERDINAND	25-04-2017	02-09-2021
8	Madras High Court	Chennai	CS. 676/2017	P1 - SICAGEN INDIA LTD, Rep. by Authorized Signatory, Mr.S.Mahadevan, VS. R1 - SAI ELECTROMECH INDUSTRIES Represented by its authorized Signatory	1. M/S.D.S.RAMESH 2. B.RAMA 3. D.ROOBINI CHITRA VS. 1. M/S.PALANIANDAVAN 2. G.RAJKUMAR 3. DHYRUV KIRAN DAVE	30-08-2017	02-09-2021
9	Madras High Court	Chennai	CS. 759/2018	P1 - MAHALEARNING EDUCATION PVT LTD Rep by is Managing Director, Mrs. Krishnaveni Kannan VS. R1- MAHALEARNING TAB INDIA, R-2 MAHESH VERMA and 6 OTHERS	1. M/S.N.P.VIJAY KUMAR VS. 1. M/S.M.NAVANEETHAKRISHNAN 2. M/S.R.VENKATESH 3. M.BALAJI	12-11-2018	06-09-2021
10	Madras High Court	Chennai	CS. 209/2019	P1 - HOUSING DEVELOPMENT FINANCE COR LTD, Rep by its Asst Manager-Credit Risk Management VS. R1 - HARIRAMSINGH D. R-2 MEENA KUMARI	1. M/S. PARTHASARATHY K.J 2. R. SIVA VS. 1. M/S.RAVICHANDRAN SUNDARESAN 2. P.KARTHIKEYAN 3. R.KARTHIKEYAN	20-03-2019	06-09-2021
11	Madras High Court	Chennai	CS. 270/1999	P1 - V.ARULSINGH VS. R1 - M/S.VINO CHEMICALS	1. M/S.R.GOVINDARAJAN 2. S.USHA 3. R.S.RAJESH VS. 1. M/S.S.R.BALASUBRAMANIAM	-	06-09-2021
12	Madras High Court	Chennai	CS. 8/2014	P1 - M/S. APEX LABORATORIES PVT.LTD VS. R1 -SREE SAI VARSHA NUTRITIONS, REP.BY ITS PROPRIETOR K.GANGADHAR REDDY, R-2 VYSHNAVI PHARMA, REP.BY ITS PARTNER R-3 SRI VARI PHARMA	1. M/S.R.SATHISH KUMAR 2. G.RAMJI 3. A.K.RAJARAMAN VS. 1. M/S.S.P.VIJAYARAGHAVAN 2. G.THANIGAIVEL 3. S.HARIHARAN	03-01-2014	06-09-2021



**Form 5**

**List of cases in which Case Management Hearing was held during the month of SEPTEMBER 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Case Management Hearing</b>
13	Madras High Court	Chennai	CS. 331/2014	P 1 – M/S.SREEDEVI VIDEO CORPORATION VS. R1 - M/S.SAREGAMA INDIA LTD., R-2 M/S.POORNODAYA MOVIE CREATIONS R-3 M/S.POORNODAYA ART CREATIONS	1. M/S.K.HARISHANKAR 2. T.K.BHASKAR 3. SRINATH SRIDEVAN VS. 1. M/S.UDAYARKAR RANGARAJAN 2. THRIYAMBAK KANNAN 3. M/S.V.RAGHAVACHARI	13-05-2014	06-09-2021
14	Madras High Court	Chennai	CS. 374/2017	P1 – G.R.APPARAJ President, Chinthadripet Fish and Perishable Products Traders Society P-2 N.RAJASEKARAN P-3 B.GANAPATHI and 17 OTHERS VS. R1 - C.R.KASTURI R-2 SARAYPOU BASANTH R-3 B.SAARU RUPA and 11 OTHERS	1. M/S.R.RAMYA 2. S.PREM AUXILIANRAJ 3. SURESH SAMPATH VS. 1. M/S B.A.PRAKASH 2. S.SAMIRAJA 3. MR.P.S.AMALRAJ	02-05-2017	07-09-2021
15	Madras High Court	Chennai	CS. 640/2018	P1 – G.R.APPARAJ President, Chinthadripet Fish and Perishable Products Traders Society P-2 B.GANAPATHI P-3 M.MOHAMMED ALI, and 7 OTHERS VS. R1 - C.R.B. SURESH BABU., R-2 N.RAJESEKARAN and 8 OTHERS	1. M/S.R.RAMYA 2. S.PREM AUXILIANRAJ 3. SURESH SAMPATH VS. 1. M/S.N.RAMESH.	01-01-2018	07-09-2021
16	Madras High Court	Chennai	CS. 718/2019	P1 – CAC INSURANCE COMPANY VS. R1 - ROYAL SUNDARAM GENERAL INSURANCE CO.LTD.	1. M/S.ESWAR KUMAR AND RAO VS. 1. M/S.M.B.GOPALAN ASSOCIATES 2. N.VIJAYARAGHAVAN 3. M.B.RAGHAVAN	17-12-2019	07-09-2021
17	Madras High Court	Chennai	CS. 381/2019	P1-BHARANI PICTURES PRIVATE LIMITED VS. R1-SRI VENKATESWARABAKTHI CHANNEL	1.M/S.PL.NARAYANAN 2.R. VIGNESHKUMAR 3.S. JERALD LENIN VS. 1.M/S.ARUN C.MOHAN 2.VASUNDHARA ARUN 3.BRINDA MOHAN	25-06-2019	08-09-2021
18	Madras High Court	Chennai	CS. 754/2012	P1-M/S. SAINT GOBAIN GLASS FRANCE a French Societe Anonyme P-2 M/S SAINT GOBAIN GLASS (INDIA) LTD. VS. R1-M/S CSG HOLDING COMPANY LTD.,	1.M/S.JACOB KURIAN 2.MADHAN BABU 3.NARAYAN PRASAD VS. 1. ARUN C.MOHAN 2. GOPAL TRIVEDI 3. DAVESH VASHISHTHA	27-11-2012	08-09-2021

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<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Case Management Hearing</b>
19	Madras High Court	Chennai	CS 334/1998	P1-NEEDLE INDUSTRIES (INDIA)LTD VS. R1-SANJAI JAISWAL AND 3 OTHERS	1.M/S.PAUL & PAUL 2.C. DANIEL VS. 1.M/S. ASHOKA KUMAR THAKUR 2.RAHUL BALAJI	-	09-09-2021
20	Madras High Court	Chennai	CS. 39/2018	P1 – N.SIVAKUMAR sole proprietor of M/s Siva Agencies SIVA AGENCIES VS. R1 - M/S	1. M/S.C.REKHA KUMARI 2. D.PRAVEEN KUMAR JAIN 3. R.NANDAKUMAR VS. 1. M/S.M.MADHU PRAKASH 2. K.NITHIYAVATHI 3. M.JAYAKUMAR	11-01-2018	09-09-2021
21	Madras High Court	Chennai	CS. 305/2020	P1 - DHANAVILAS MADRAS SNUFF COMPANY VS. R1 – MURUGAVILAS TIRUPUR SNUFF CO.	1. M/S.C.DANIEL 2. GLADYS DANIEL 3. V.REVATHY VS. 1. M/S.RAJESH RAMANATHAN 2. R.BASKAR 3. N.SATHISH KUMAR	06-11-2020	09-09-2021
22	Madras High Court	Chennai	CS. 39/2021	P1 - M/S.ADDISON AND COMPANY LTD. VS. R1- M/S.ADDISON CABLES PVT. LTD.	1. M/S.ARUN C.MOHAN 2. VASUNDHARA ARUN 3. BRINDA MOHAN VS. 1. MR.R.SATHISH KUMAR 2. M/S.G.RAMJI 3. R.SATHISH KUMAR	09-02-2021	09-09-2021
23	Madras High Court	Chennai	CS. 687/2017	P1 - ASHIQUE EXPORTS PVT.LTD. Rep.by Manager Mr.Biju Sukumaran VS. R1 - KOYENCO SOAPS AND DETERGENTS Pvt.Ltd. Rep.by Managing Director, R-2 KOYENCO CONSUMER PRODUCTS Pvt.Ltd ., Rep.by Managing Director, Westhill P.O	1. M/S.PERUMBULAVIL RADHAKRISHNAN 2. S.P.VIJAYARAGAVAN 3. G.THANIGAIVEL VS. 1. M/S.ARUN C.MOHAN 2. VASUNDHARA ARUN 3. BRINDA MOHAN	05-09-2017	13-09-2021
24	Madras High Court	Chennai	CS. 207/2019	P1 – S.KHAJA MOHIDEEN, PROPRIETOR VS. R1 - SONY MUSIC ENTERTAINMENT INDIA PVT LTD R-2 S.S.CHAKRAVARTHI Propr. M/s.Nic Audio	1. M/S. K.HARISHANKAR 2. SRINATH SRIDEVAN 3. T.K. BHASKAR VS. 1. M/S.ABISHEK JENASENAN 2. APARAJITHA VISHWANATH 3. AKSHAY BHATLA	19-03-2019	13-09-2021

**Form 5**

**List of cases in which Case Management Hearing was held during the month of SEPTEMBER 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Case Management Hearing</b>
25	Madras High Court	Chennai	CS. 534/2019	P1 – V.V.RAMANI R1 - RAJARAM P.	VS. 1. M/S.R.RAMAN LAAL 2. S.SELVARAJ 3. P.LAKSHMIKANTHAN VS. 1. M/S.G.THANGAVEL 2. K.SELVAKUMAR 3. G.RAJA	10-09-2019	13-09-2021
26	Madras High Court	Chennai	CS. 596/2019	P1 - R.AYUBKHAN - S.KHAJA MOHIDEEN Propr. Bayshore Records R-2 SONY MUSIC ENTERTAINMENT INDIA PVT.LTD. R-3 SS CHAKRAVARTHY Propr. of Nic Arts	VS. R1 1. M/S.M.V.SWAROOP 2. H.S.HREDAI 3. S.GAYATHRI VS. 1. M/S.ABISHEK JENASENAN 2. APARAJITHA VISHWANATH- 3. S.PRAKASH	01-10-2019	13-09-2021
27	Madras High Court	Chennai	CS. 626/2019	P1 – MR.V.SRIGANESH VS. R1 - S.GOPAL R-2 KUMUDHA	1. M/S.S.RAMESH(1994/2000) 2. R.VENKATARAMAN 3. S.MALARMANNAN VS. 1. G.PALANI 2. R.PADMAPRIYA	24-10-2019	13-09-2021
28	Madras High Court	Chennai	CS. 662/2019	P1 - STAR MUSIC, A Partnership Firm Rep.by its Partner Poonam Chand VS. R1 - S.KHAJA MOHIDEEN, Propr. Bayshore Records R-2 SONY MUSIC ENTERTAINMENT INDIA PVT.LTD. R-3 SS CHAKARAVATHY Propr. of Nic Arts	1. M/S.M.V.SWAROOP 2. H.S.HREDAI 3. V.PRASHANTH KIRAN VS. 1. M/S.ABISHEK JENASENAN 2. APARAJITHA VISHWANATH 3. M/S.DURGA V. BHATT	14-11-2019	13-09-2021
29	Madras High Court	Chennai	CS. 342/2020	P1 – SONY MUSIC ENTERTAINMENT INDIA PVT. LTD. VS. R1 - JVKDS ENTERPRISES Re.by its Propx. M/s.P.Jesyгаа, R-2 ARUL TV R-3 KAVIN TV and 4 OTHERS	M/S.ABISHEK JENASENAN APARAJITHA VISHWANATH VS. 1. M/S.WARAON & SAI RAMS 2. P.NEETHI KUMAR	02-12-2020	13-09-2021
30	Madras High Court	Chennai	CS. 799/1999	P1 – K. VASUDEVA RAO & ANOTHER VS. R1 - THE WOODS MANOR A UNIT OF WOODYS HOTELS (P) LTD.	1. M/S.TMT LAW PRACTICE 2. RAJESH RAMANATHAN 3. M.SATHIAVEL VS. 1. M/S. V. RAGHAVACHARI 2. V. SRIMATHI	-	13-09-2021

**Form 5**

**List of cases in which Case Management Hearing was held during the month of SEPTEMBER 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Case Management Hearing</b>
31	Madras High Court	Chennai	CS 614/1998	P1-APEX LABORATORIES PVT. LTD VS. R1-APEX FORMULATIONS PVT.LTD	1.MR.R.SATHISHKUMAR VS. 1.M/S.BRINDA MOHAN 2.K.MUGUNTHAN 3.S.DIWAKAR	-	15-09-2021
32	Madras High Court	Chennai	CS 895/2015	P1-KANNI UVARAJ P-2 POORVIKA MOBILES PRIVATE Limited VS. R1-POORVIKA Supermarket Rep. by V.Rajasekar	1.M/S.S.BALACHANDRAN 2.M.R.GOKUL KRISHNAN VS. 1.M/S.SAI BHARATH	05-11-2015	16/092021
33	Madras High Court	Chennai	CS. 799/2008	P1 – ENMAS ANDRITZ PRIVATE LTD., VS. R1- EVORIENT LINE – SINGAPORE, REP BY THEIR AGENTS/BROKER EVERETT R-2 EVERETT (INDIA) PVT LTD., and 2 OTHERS	1. M/S.NAGESWARAN AND NARICHANIA VS. 1. M/S.V.ARAVAMUDAN 2. P.GIRIDHARAN FOR D1 & D2 3. M/S.K.BIJAI SUNDAR	22-08-2008	21-09-2021
34	Madras High Court	Chennai	CS. 476/2012	P1 – VIT UNIVERSITY, REP. BY ITS REGISTRAR., VS. R1 - BAGARIA EDUCATION TRUST AND 5 OTHERS REP. BY ITS CHAIRMAN AND MANAGING TRUSTEE R-2 VIVEKANANDA INSTITUTE OF TECHNOLOGY and 4 OTHERS	1. M/S.A.SARAVANAN 2. N.GANESHKUMAR VS. 1. M/S.BHARATH 2. K.PREMCHANDAR 3. GOWRI TIRUMURTI	12-09-2012	21-09-2021
35	Madras High Court	Chennai	CS. 98/2013	P1 – M/S. ALPHA COMMERCIALS VS. R1- MR.A.M.FAROOK & 5 OTHERS, R-2 M/S.A.K.R. VIJAYPAAR LTD REP.BY MRS. M.D MR.A.M.FAROOK and 4 OTHERS	1. M/S.T.DHANASEKARAN 2. A.AGILESH VS. 1. M/S.K.SAKTHIVEL 2. S.VIJAYAKUMAR 3. P.GAJENDRA BABU	19-12-2013	21-09-2021
36	Madras High Court	Chennai	CS. 552/2015	P1- MR.J.RAJASSEKAR BABU P-2 M/S.SUBBA ROW INFRASTRUCTURES VS. R1- SRI BALAJI GRANITES A Proprietary Concern represented by its Proprietor Dr.Arun Vel Kumar R-2 DR.ARUN VEL KUMAR and 3 OTHERS	1. M/S.K.BALASUBRAMANIAN 2. KRISHNA BHAGWAT VS. 1. M/S.R.THIAGARAJAN 2. V.NANDHAKUMAR 3. M/S.P.SUBBA REDDY	09-07-2015	21-09-2021
37	Madras High Court	Chennai	CS. 115/2019	P1 – MSC AGENCY INDIA PVT LTD, Rep by its Authorised Sign, Mr. A. Umaibalan VS. R1 - CALYX CONTAINER TERMINAL PVT LTD, Rep by its Director. R-2 HEADWIN EXIM PVT LTD and 3 OTHERS	1 . M/S. P.GIRIDHARAN VS. 1. M/S.K.BIJAI SUNDAR 2. DR.R.SUNITHA SUNDAR 3. M/S.P.SARAVANAN	05-02-2019	24-09-2021

**Form 5**

**List of cases in which Case Management Hearing was held during the month of SEPTEMBER 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Case Management Hearing</b>
38	Madras High Court	Chennai	CS. 265/2019	P1 – HYUNDAI MERCHANT MARINE INDIA PVT LTD, REP BY ITS AUTHORISED SIGN, MR.T. CHANDRABHANU VS. R1- CALYX CONTAINER TERMINAL PVT LTD, REP BY ITS DIRECTOR R-2 HEADWIN EXIM PVT LTD, and 4 OTHERS	M/S.DEEPIKA MURALI KARTHIK SUNDARAM ASWINI VS. 1. M/S. BIJAI SUNDAR 2. DR. R. SUNITHA SUNDAR 3. M/S.S.MURUGAPPAN	10-04-2019	24-09-2021
39	Madras High Court	Chennai	CS. 654/2019	P1 – EMPEE HOTELS LTD. Rep.by its Executive Director, Sheeju Purushotheman VS. R1 - EDELWEISS ASSET RECONSTRUCTION Rep.by its Auth.Sign. R-2 HDFC BANK LTD. Rep.by its Auth.Sign. Egmore Branch	1. M/S.A.V.ARUN(1035/1994) 2. K.GANESAN 3. P.NANDAKUMAR VS. 1. M/S.S.INDUMATHI RAVI 2. N.SHARMILA	08-11-2019	24-09-2021
40	Madras High Court	Chennai	CS. 69/2020	P1 - INDCHEM SALES COPORATION, Rep.by its Partner Paresh Pratap Vasa VS. SURA LEATHERS PVT.LTD., Rep.by its RP.V.Duraisamy R-2 SATNUR RAMCHANDRA RAO RAMPRASAD and 2 OTHERS	1. M/S.R.VASUDEVAN VS. 1. M/S.B.TILAK NARAYANAN 2. K.SIVASUBRAMANIAN 3. M/S.D.EBENEZAR INBARAJ	14-02-2020	24-09-2021
41	Madras High Court	Chennai	CS. 70/2020	P1 – TECHNO CHEM DISTRIBUTORS, Rep.by its Partner Paresh Pratap Vasa VS. R1 - SURA LEATHERS PVT.LTD., Rep.by its RP.V.Duraisamy R-2 SATNUR RAMCHANDRA RAO RAMPRASAD and 2 OTHERS	1. M/S.R.VASUDEVAN VS. 1. M/S.B.TILAK NARAYANAN 2. K.SIVASUBRAMANIAN 3. M/S.D.EBENEZAR INBARAJ	14-02-2020	24-09-2021
42	Madras High Court	Chennai	CS. 950/2017	P1 – M/S IL & FS FINANCIAL SERVICES Ltd, VS. R1 - M/S.IND BARATH THERMAL POWER Ltd. R-2 M/S. IND BARATH POWER INFRA and 4 OTHERS	1. M/S.MENON 2. KARTHIK 3. MUKUNDAN VS. 1. M/S.AAV PARTNERS 2. A.ABDUL HAMEED 3. M/S.V.VISWANATHAN	14-11-2017	27-09-2021
43	Madras High Court	Chennai	CS. 474/2019	P1 – S. UDHYASHANKAR VS. R1 - M/S. BHARATH PETROLEUM CORPN.LTD. Rep.by its Territory Manager, R-2 L.RAMACHANDRAN Prop.M/S. Ramachandra Agencies (BPCL)	1. M/S. R. BALACHANDERAN VS. 1. M/S.V.ANANTHA NATARAJAN 2. G.GOKUL 3. N.SHANMUGA THAYUMANAVAN	07-08-2019	28-09-2021

**Form 5**

**List of cases in which Case Management Hearing was held during the month of SEPTEMBER 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Case Management Hearing</b>
44	Madras High Court	Chennai	CS.579/2019	P1 – THE MADRAS SILKS INDIA PVT LIMITED Rep.by its Director (Projects) PA.Ravindhiran VS. R1 - THE NEW INDIA ASSURANCE CO. LTD. Rep.by its Senior Divisional Manager	1. M/S.N.P.VIJAY KUMAR 2. R.PRADEEP VS. 1. M/S.S.R.SUNDAR 2. A.S.SUBRAMANIAN 3. P.SURESH SRINIVASAN	25-09-2019	28-09-2021
45	Madras High Court	Chennai	CS. 79/2011	P1 – AL ZAHARA PETROCHEMICALS LLC VS. R1 - M/S.LUBECON PETRO PRODUCTS PVT	1. MR.A.GANESH LLC A LTD VS. 1. M/S.R.C.PAUL KANAGARAJ 2. K.SENDHILNATHAN 3. SOUNDER VIJAY ARUL RAM	02-02-2011	28-09-2021
46	Madras High Court	Chennai	CS. 857/2015	P1 - SHREE MAHALAXMI ENTERPRISES Rep.by its Jt.Managing partner Yashumathi H.Doshi VS. R1 – CASA GRANDE PVT.LTD.	1. M/S.P.J.GEORGE 2. JACOB KURIAN 3. NAJEEB USMAN KHAN VS. 1. M/S.R.PARTHASARATHY 2. RAHUL BALAJI 3. MADHAN BABU	15-10-2015	29-09-2021
47	Madras High Court	Chennai	CS. 691/2019	P1 - M/S.BHARANI PICTURES PVT LTD Rep.by its Manager Ramakrishna VS. R1 - RAMOJI RAO Propr., Ushakiron Movies R-2 EENADU TELEVISION PVT.LTD. Rep.by its Director, Bapineedu Chowdary and 2 OTHERS	1. M/S.PL.NARAYANAN VS. 1. M/S.B.R.SHANKARALINGAM 2. N.SELVARAJAN 3. N.RAVI	04-12-2019	29-09-2021
48	Madras High Court	Chennai	CS. 51/2020	P1 – K.T.RAJAKUMARAVEL VS. R1 - BHARAT PETROLEUM CORPN. LTD, Chennai. R-2 BHARAT PETROLEUM CORPORATION LTD, Mumbai.	1. M/S.A.K.BALAJI 2. S.NITHYA VS. 1. M/S.S.RAMASUBRAMANIAN & ASSOCIATES	03-02-2020	29-09-2021
49	Madras High Court	Chennai	CS. 232/2020	P1 – M/S.APEX LABORATORIES PVT. LTD. Rep. by its Auth. Sign, D.Jude F.L.S. Durai Pandian VS. R1 - MACLEODS PHARMACEUTICALS LIMITED	1. M/S.R.SATHISH KUMAR 2. G.RAMJI 3. R.GOPIKA VS. 1. M/S.MADHAN BABU 2. JACOB KURIAN 3. NARAYANA PRASAD	16-09-2020	29-09-2021
50	Madras High Court	Chennai	CS. 759/2007	P1 – T.T.KRISHNAMACHARI & CO REP BY ITS PARTNER MR.T.T.RAGHUNATHAN P-2 T.T.K.HEALTHCARE LTD REP BY ITS DIRECTOR MR.K.VAIDYANATHAN VS. R1 - GODREJ AGROVET LIMITED	1. M/S BRINDA MOHAN 2. K.MUGUNTHAN VS. 1. M/S RAHUL BALAJI	28-08-2007	30-09-2021

**Form 5****List of cases in which Case Management Hearing was held during the month of SEPTEMBER 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Case Management Hearing</b>
51	Madras High Court	Chennai	CS. 477/2017	P1 – M/S.INDIAN OIL CORPORATION LTD REp.by its Senior Manager/POA VS. R1 - R.THIRUMALAI Sole Proprietrix Shri Maruthi Agencies	1. M/S.MOHAMMED FAYAZ ALI VS. 1. M/S.S.RAVEEKUMAR 2. M.HARIHARAN	21-06-2017	30-09-2021
52	Madras High Court	Chennai	CS. 744/2018	P1 - HINDUSTAN CLEANENERGY LTD, Rep by its Authorised Signatory, Mr. R. Jaya Kumar VS. R1 - ALLCARGO LOGISTICS LTD	1. M/S. RAJ KUMAR JHABAKH 2. PREETI MOHAN 3. S. SREESH VS. 1. M/S.PUSHPA MENON 2. VIVEK MENON	01-11-2018	30-09-2021
53	Madras High Court	Chennai	CS. 606/2019	P1 - KROSS ENTERTAINMENT LLC, Rep.by its Auth.Sign. Mayur Patel P2 - KROSS PICTURES INDIA PVT.LTD., Rep.by its Auth.Sign.Mayur Patel VS. R1 – B.PRADEEP	1. M/S.RAJESH RAMANATHAN 2. S.SRIRAMAN 3. S.DIWAKAR VS. 1. M/S.ARUN C.MOHAN 2. VASUNDHARA ARUN 3. BRINDA MOHAN	16-10-2019	30-09-2021

**Form 6**

**Contested commercial cases disposed during the month of SEPTEMBER 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1	Madras High Court	Chennai	CS. 241/2004	P1 – M/S.SELLAPPAPA KEERAN VS. R1 - MR.S.VIJAYARAGHAVAN & ANOTHER PROP., VANI RECORDING CO. R-2 VANI RECORDING PVT., LTD., REP.BY ITS M.D.	1. M/S SIVAM AND SIVANANDRAJ 2. J.SIVANANDRAJ VS. 1. M/S.R.THIAGARAJAN 2. VASUDHA THIAGARAJAN 3. R.RAVICHANDRAN	15-03-2004		01-09-2021		Decreed			
2	Madras High Court	Chennai	CS. 520/2008	P1 – T.S.J.MEDIA PVT.LTD, REP. BY ITS DIRECTOR MR. ARUN NATARAJAN VS. R1 - BOSTON ANALYSTICS PVT. LTD R-2 BOSTON ANALYSTICS INC	1. M/S. R.SUNIL KUMAR VS. 1. M/S S.RAGHUNATHAN 2. C.J.SHYAMALA 3. BIJESH THOMAS	05-05-2008		03-09-2021		Allowed wih Cost			
3	Madras High Court	Chennai	CS. 12/2016	P1 – R.AYUBKHAN Proprietor Khafa Exports, VS. R1- LEHREN NETWORKS PVT.LTD. R-2 HAIDER KHAZMI R-3 ALFEEYA A SHAIKH and 10 OTHERS	1. M/S.M.V.SWAROOP 2. KRUTHIKA PRAKASH 3. V.PRASHANTH KIRAN VS. 1. M/S.KRISHNA RAVINDRAN 2. A.CHARLES DARWIN 3. S.PRAVEEN KUMAR	22-01-2016		06-09-2021		Allowed			
4	Madras High Court	Chennai	CS. 484/2018	P1 – ISHTA CAPITAL PVT LTD., Rep by its Director, Mr. Arun Jayathan. VS. R1 - MR. ARVIND RAGHUNATHAN, Proprietor/Chief Executive Officer	M/S.R. PALANIANDAVAN G. RAJKUMAR C. BALASUBRAMANIAN VS.	19-07-2018		06-09-2021		Partly Allowed			
5	Madras High Court	Chennai	CS. 742/2018	P1 – TTK PRESTIGE LIMITED VS. R1 - ANNAS PRESTIGE HOME SHOPPE R-2 ANNAS PRESTIGE HOME SHOPPE	1. M/S.ARUN C.MOHAN 2. VASUNDHARA ARUN 3. BRINDA MOHAN VS.	31-10-2018		06-09-2021		Allowed wih Cost			



**Form 6**

**Contested commercial cases disposed during the month of SEPTEMBER 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
6	Madras High Court	Chennai	CS. 408/2020	P1 – Y.V.SESHACHALAM AND CO. Rep. by its Partner Y.V.Niranjan Krishna VS. R1 - SRI OM SAI TRADERS	1. M/S.APR ASSOCIATES 2. V.AVINESH VS. 1 . MR.D.DURAIRAJ	22-12-2020		06-09-2021		Partly Allowed			
7	Madras High Court	Chennai	CS. 192/2016	P1 – M/S.SUN TV NETWORK LTD. Rep.by its Aut.Sign. M.Jyothi Basu VS. R1- P.RAMESH, Mangala Gowri FPD R-2 M/S.PUBLIC TV, Rep.by its Aut.Sign.	1. M/S.M.SNEHA 2. P.SURESH BABU 3. M.A.VIMAL MOHAN VS. 1. M/S.R.ANITHA 2. G.RAJKUMAR 3. R.PALANIANDAVAN	01-04-2016		07-09-2021		Allowed			
8	Madras High Court	Chennai	CS. 194/2016	P1 – M/S.SUN TV NETWORK LTD. Rep.by its Aut.Sign. M.Jyothi Basu VS. R1- B.V.RAVINDRANATH R-2 M/S.PUBLIC TV, Rep.by its Aut.Sign.	1. M/S.M.SNEHA 2. P.SURESH BABU 3. M.A.VIMAL MOHAN VS.	01-04-2016		07-09-2021		Allowed			
9	Madras High Court	Chennai	CS. 195/2016	P1 – M/S.SUN TV NETWORK LTD. Rep.by its Aut.Sign. M.Jyothi Basu VS. R1-M/S.SHREE CMR PRODUCTIONS Rep.by Propr. K.S.Shankar Reddy, City Space Properties R-2 M/S.PUBLIC TV, Rep.by its Aut.Sign.	1. M/S.M.SNEHA 2. P.SURESH BABU 3. M.A.VIMAL MOHAN VS.	01-04-2016		07-09-2021		Allowed			
10	Madras High Court	Chennai	CS. 193/2016	P1 – M/S.SUN TV NETWORK LTD. Rep.by its Aut.Sign. M.Jyothi Basu VS. R1- M/S.NITIN PRODUCTIONS Rep.by its Propr. Babu Reddy R-2 M/S.PUBLIC TV, Rep.by its Aut.Sign.	1. M/S.M.SNEHA 2. P.SURESH BABU 3. M.A.VIMAL MOHAN VS.	01-04-2016		07-09-2021		Allowed			

**Form 6**

**Contested commercial cases disposed during the month of SEPTEMBER 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
11	Madras High Court	Chennai	CS. 9/20 21	P1 – M/S.CARBORUNDUM UNIVERSAL LTD VS. R1- KAILASH JAIN, Proprietor, Divya Diamond Tools, Nagdev Commerce Chambers	1. M/S.ARUN C.MOHAN 2. VASUNDHARA ARUN 3. BRINDA MOHAN VS.	08-01-2021		07-09-2021		Allowed with Cost			
12	Madras High Court	Chennai	CS. 396/2020	P1-SOUTH INDIA SURGICAL COMPANY LTD. VS. R1-GOLDEN SPORTS AND SURGICAL INDUSTRIES	1.M/S M.S.BHARATH 2.K.PREMCHANDAR 3.L.RAMPASAD VS. 1.M/S.DEVI N. 2.R.VENMANI 3.R.PAVITHRA	18-12-2020		08-09-2021		Allowed			
13	Madras High Court	Chennai	CS. 60/2017	P1 – J.R.METAL CHENNAI PVT.LTD REP.BY ITS SALES MANAGER L.BEERU SINGH VS. R1 - RAMKY INFRASTRUCTURE LTD	1. M/S.P.SOLOMON FRANCIS 2. T.VASANTH VS. 1. M/S.K.SEETHARAM 2. P.SANKAR	31-01-2017		09-09-2021		Allowed			
14	Madras High Court	Chennai	CS. 276/2020	P1 – M/S.PASHA ASSOCIATES A Partnership Firm, Rep. by its Managing Partner V.Syed Hateem Pasha VS. R1 - M/S.PRASAD GEMPEX Rep. by its Partner A.Balakrishnan R-2 A.BALAKRISHNAN R-3 SHYAM KUMAR	1. M/S.AAV PARTNERS 2. REVATHI MANIVANNAN VS.	13-10-2020		09-09-2021		Decreed			
15	Madras High Court	Chennai	CS. 748/2018	P1 – HATSUN AGRO PRODUCT LTD VS. R1 - SRI GANAPATHI DAIRY A Partnership Firm, Rep.by its Partners	1. M/S.SURANA & SURANA 2. G.KALYAN JHABAKH VS. 1. M/S.IYER AND THOMAS 2. H.KARTHIK SESHADRI 3. ELIZABETH SESHADRI	02-11-2018		14-09-2021		Dismissed with Cost			

**Form 6**

**Contested commercial cases disposed during the month of SEPTEMBER 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
16	Madras High Court	Chennai	CS. 152/2021	P1 - A.D.PADMASINGH ISAAC Propr.Aachi Spices and Foods and 2 OTHERS VS. R1 -AACHI CATERING SERVICES AND HOMELY MESS	1. M/S.C.DANIEL 2. GLADYS DANIEL 3. J.VENNILA VS.	07-04-2021		22-09-2021		Allowed			
17	Madras High Court	Chennai	CS. 687/2014	P1 - SUN PHARMA LABORATORIES, REP BY ITS AUTHORISED SIGNATORY MS CHANDRA NAHATA VS. R1 - D.D. PHARMACEUTICALS PRIVATE LIMITED R-2 LIFECARE FORMUALTIONS PRIVATE LIMITED	1. M/S.ARUN C MOHAN 2. VASUNDHARA ARUN 3. BRINDA MOHAN VS. 1. M/S.G.RAMJI 2. R.SATHISHKUMAR	29-10-2014		23-09-2021		Decreed			
18	Madras High Court	Chennai	CS. 703/2014	P1- SUN PHARMA LABORATORIES LTD, REP BY ITS AUTHORISED SIGNATORY MS CHANDRA NAHATA VS. R1- D.D.PHARMACEUTICALS PVT LTD	1. M/S.ARUN C MOHAN 2. VASUNDHARA ARUN 3. BRINDA MOHAN VS. 1. M/S.G.RAMJI 2. R.SATHISHKUMAR	03-11-2014		23-09-2021		Decreed			
19	Madras High Court	Chennai	CS. 704/2014	P1- SUN PHARMA LABORATORIES LT, REP BY ITS AUTHORISED SIGNATORY MS CHANDRA NAHATA VS. R1- D.D.PHARMACEUTICALS PVT LTD	1. M/S.ARUN C MOHAN 2. VASUNDHARA ARUN 3. BRINDA MOHAN VS. 1. M/S.G.RAMJI 2. R.SATHISHKUMAR	03-11-2014		23-09-2021		Decreed			
20	Madras High Court	Chennai	CS. 829/2008	P1- MR.AD.PADMASINGH ISAAC TRADING AS AACHI SPICES AND FOODS P-2 M/S.AACHI MASALA FOODS (P) LTD VS. R1 - GANAPATHI COTTAGE INDUSTRIES	1. M/S.C.DANIEL 2. GLADYS DANIEL VS.	29-08-2008		23-09-2021		Decreed			

**Form 6**

**Contested commercial cases disposed during the month of SEPTEMBER 2021**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
21	Madras High Court	Chennai	CS. 680/2018	P1 - JEEVA, PROPR. CHANNEL VISION VS. R1 - C.DHANDAYUTHAPANI, REP.BY PROPR. M/S.THEVAR FILMS, R-2 C. DHANDAYUTHAPANI, REP BY ITS PROPRIETOR, M/S. DHANDAYUTHAPANI FILMS and 3 OTHERS	1. M/S. WARAON AND SAIRAMS VS.	05-10-2018		28-09-2021		Allowed with Cost			
22	Madras High Court	Chennai	CS. 914/2010	P1 - AARUR TAMILNADAN VS. R1 - S.SHANKAR FILM DIRECTOR R-2 KALANIDHI MARAN MANAGING DIRECTOR, SUN PICTURES PRIVATE LIMITED and 1 OTHER	1. M/S.PERUMAL 2. L.SHIVAKUMAR VS. 1. M/S.B.K.GIRISH NEELAKANDAN 2. Y.ANILKUMAR 3. M.A.VIMALMOHAN	02-11-2010		28-09-2021		Partly Allowed			
23	Madras High Court	Chennai	CS. 289/2000	P1 - WISDOM PUBLICATIONS REP. BY ITS PARTNER VS. R1 - SHAIL K.OJHA EDITOR PUBLISHER PRINTER AND OWNER WISDOM	1. M/S.S.UDAYAKUMAR 2. S.H.S.MANIAN VS.	18-04-2000		28-09-2021		Decreed			
24	Madras High Court	Chennai	CS. 970/2005	P1 - M/S. VEPPOLODAI CHEMICALS REP.BY TIS PARTNER MR MICHAEL MOTHA VS. R1 - INDUS DIET SPECIALITE (P) LTD.	1. M/S.C.DANIEL 2. GLADYS DANIEL VS.	15-11-2005		28-09-2021		Decreed			

**Form 7****Summary of Commercial Cases during the month of SEPTEMBER 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Total number of cases pending on the 1st day of the month</b>	<b>Total number of cases instituted during the month</b>	<b>Total number of cases disposed during the month</b>	<b>Total number of cases pending at the end of the month</b>
1	Commercial Court	Chennai	907	16	78	845

**SEPTEMBER 2021**  
**COMMERCIAL APPELLATE DIVISION OF MADRAS HIGH COURT**

**Form 1**

**List of cases e-filed/e-mail during the month of SEPTEMBER 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Advocate Mobile Number</b>	<b>Advocate E-mail Id</b>	<b>Date of Registration</b>	<b>Date of e-filing</b>
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL	NIL	NIL

**Form 2****List of cases in which e-payment of Court fees was made during the month of SEPTEMBER 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of e-payment of Court Fees</b>
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL

**Form 3****List of cases in which Electronic Service of Process has taken place during the month of SEPTEMBER 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Electronic Service of Process</b>
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL



**Form 4****List of total no. of cases randomly allocated during the month of SEPTEMBER 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Court Name</b>	<b>Court No.</b>	<b>Case Type</b>	<b>Case Count (No. of cases randomly allocated)</b>
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL

**Form 5****List of cases in which Case Management Hearing was held during the month of SEPTEMBER 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Case Management Hearing</b>
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL

**Form 6**

**Contested commercial cases disposed during the month of SEPTEMBER 2021**

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1	High Court Commercial Appellate	Chennai	OSA 212/2019	THE PROJECT DIRECTOR TAMIL NADU ROAD SECTOR PROJECT, TNMB COMPLEX-I FLOOR, 171 SOUTH KESAVAPERUMAL PURAM, OFF GREENWAYS ROAD, R.A.PURAM, CHENNAI-28 VS M/S.JSR CONSTRUCTIONS PVT LTD BANGALORE, REP BY POWER OF ATTORNEY HOLDER, MR.R.PANEERSELVAM, 114-G1 GREEN HOUSE APARTMENTS, MC.DONALDS ROAD, CANTONMENT, TRICHY-620001	SPECIAL GOVT.PLEA DER(CS)  M/S.D.BAL ARAMAN	05-09- 2019		07-09- 2021	733	CONTESTED			
2	High Court Commercial Appellate	Chennai	OSA 230/2019	HINDUSTAN UNILEVER LTD PONDS HOUSE, 101, SANTHOME HIGH ROAD, CH-28. VS S.SHANTHI PROPRIETRIX LAKSHMI SOAPS, THROUGH HER POWER HOLDER D.SUYARAJ, 139, ABC, S.M.ROAD, SELVAPURAM, COIMBATORE 26. & 1 OTHER	M/S.R.PART HASARATH Y  M/S.P.C.N. RAGHUPAT HY	18-09- 2019		23-09- 2021	736	CONTESTED			
3	High Court Commercial Appellate	Chennai	OSA 208/2021	K.BHARAT, New No.20, Old No.129, Chamiers Road, Nandanam, Chennai - 600 035. VS IL AND FS FINANCIAL SERVICES LIMITED, NO.498, KARUMUTTU CENTRE, 3RD FLOOR, SOUTH WING, ANNA SALAI, NANDANAM, CHENNAI - 600 035.	M/S.ADITH YA REDDY  M/S. MENON	30-04- 2021		23-09- 2021	146	CONTESTED			

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**Contested commercial cases disposed during the month of SEPTEMBER 2021**

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
4	High Court Commercial Appellate	Chennai	OSA CAD 1/2021	V. SUNDARESAN NO.3, KOMARAPALAYAM, MALLUR, RASIPURAM TK, NAMAKKAL DT 636203. ALSO BRANCH OFFICE AT 5/1, 6 TH FLOOR, GOODWOOD APARTMENTS, CENOTAPH ROAD, TEYNAMPET, CHENNAI 18.& 4 OTHERS VS VARALAKSHMI STARCH INDUSTRIES PVT LTD NO.127/1, GANDHI ROAD, HASTAMPATTY, SALEM 636007 & 1 OTHER	SUHRITH PARTHASAR ATHY  M/S.LAKSH MI KUMARAN & SRIDHARAN	16-06- 2021		23-09- 2021	99	CONTESTED			
5	High Court Commercial Appellate	Chennai	OSA CAD 2/2021	V.SUNDARESAN NO.3, KOMARAPALYAM, MALLUR, RASIPURAM TALUK, NAMAKKAL DISTRICT, TAMIL NADU 636 203. ALSO BRANCH OFFICE AT 5/1, 6TH FLOOR, GOODWOOD APARTMENTS, CENOTAPH ROAD, TEYNAMPET, CHENNAI 600 018. VS VARALAKSHMI STARCH INDUSTRIES PVT. LTD., NO.127/1 GANDHI ROAD, HASTAMPATTY, SALEM 636 007	SUHRITH PARTHASAR ATHY  M/S.LAKSH MI KUMARAN & SRIDHARAN	16-06- 2021		23-09- 2021	99	CONTESTED			

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**Contested commercial cases disposed during the month of SEPTEMBER 2021**

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
6	High Court Commercial Appellate	Chennai	OSA CAD 3/2021	V. ANBALAGAN NO.127/1, GANDHI ROAD, HASTAMPATTY, SALEM-636007 VS V. SUNDARESAN NO.3, KOMARAPALAYAM, MALLUR, RASIPURAM TALUK, NAMAKKAL DISTRICT TAMILNADU-636203 BRANCH OFFICE AT 5/1, 6TH FLOOR, GREENWOOD APARTMENTS, CENOTAPH ROAD, TEYNAMPET, CHENNAI-600018 & 5 OTHERS	ARUN C.MOHAN  M/S. SUHRITH PARTHASAR ATHY	28-06- 2021		23-09- 2021	87	CONTESTED			
7	High Court Commercial Appellate	Chennai	OSA CAD 4/2021	V. ANBALAGAN NO.127/1, GANDHI ROAD, HASTAMPATTY, SALEM-636007 VS V. SUNDARESAN NO.3, KOMARAPALAYAM, MALLUR, RASIPURAM TALUK, NAMAKKAL DISTRICT TAMILNADU-636203 BRANCH OFFICE AT 5/1, 6TH FLOOR, GREENWOOD APARTMENTS, CENOTAPH ROAD, TEYNAMPET, CHENNAI-600018 & 5 OTHERS	ARUN C.MOHAN  M/S. SUHRITH PARTHASAR ATHY	28-06- 2021		23-09- 2021	87	CONTESTED			
8	High Court Commercial Appellate	Chennai	OSA CAD 19/2021	VARALAKSHMI STARCH INDUSTRIES PVT LTD., NO.127/1, GANDHI ROAD ,HASTAMPATTY, SALEM 636 007. VS V. SUNDARESAN NO.3, KOMARAPALAYAM, MALLUR, RASIPURAM TK, NAMAKKAL DT. & 5 OTHERS	M/S. LAKSHMI KUMARAN @ SRIDHARAN  M/S. SUHRITH PARTHASAR ATHY	05-07- 2021		23-09- 2021	80	CONTESTED			

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## Contested commercial cases disposed during the month of SEPTEMBER 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
9	High Court Commercial Appellate	Chennai	OSA CAD 24/2021	M/S.63 MOONS TECHNOLOGIES LTD (FORMERLY KNOWN AS FINANCIAL TECHNOLOGIES (INDIA) LTD), REP BY ITS AUTHORIZED SIGNATORY MR.D.JOHN DHEEPAK, HAVING ITS REGISTERED OFFICE AT SAKTHI TOWER 1, 7TH FLOOR, E-766, ANNA SALAI, THOUSAND LIGHTS, CHENNAI 600002. VS M/S.BRICKWORK RATINGS INDIA PVT LTD 2ND FLOOR, B WING, SWELECT HOUSE, NO.5 SIR P.S.SIVASAMY SALAI, MYLAPORE, CHENNAI 600004. & 10 OTHERS	M/S.NITHY AESH AND VAIBHAV  M/S. R. RAVINDRAN	08-07-2021		23-09-2021	77	CONTESTED			
10	High Court Commercial Appellate	Chennai	OSA CAD 25/2021	M/S.63 MOONS TECHNOLOGIES LIMITED (FORMERLY KNONW AS FINANCIAL TECHNOLOGIES(INDIA) LTD REP BY ITS AUTHORIZED SIGNATORY MR.D.JOHN DHEEPAK REGD SAKTHI TOWER-1,7TH FR, E-766 ANNA SALAI, THOUSAND LIGHTS, CH 02. VS HARSHIL MEHTA FORMER CHIEF EXEUCTIVE OFFICER, DHFL OFFICE AT WARDEN HOUSE, 2ND FLR, SIR PM ROAD, FORT, MUMBAI 400 001.& 10 OTHERS	M/S.NITHY AESH AND VAIBHAV  M/S.ARUN C.MOHAN	08-07-2021		23-09-2021	77	CONTESTED			

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**Contested commercial cases disposed during the month of SEPTEMBER 2021**

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
11	High Court Commercial Appellate	Chennai	OSA CAD 26/2021	M/S.63 MOONS TECHNOLOGIES LIMITED (FORMERLY KNOWN AS FINANCIAL TECHNOLOGIES(INDIA) LTD., REP. BY ITS AUTHORIZED SIGNATORY MR.D.JOHN DHEEPAK, REGD SAKTHI TOWER-1, 7TH FLOOR, E-766 ANNA SALAI, THOUSAND LIGHTS, CH 02. VS KAPIL RAJESHKUMAR WADHAWAN FORMER CHAIRMAN AND MANAGING DIRECTOR, DHFL AT THE RELEVANT TIME, WARDEN HOUSE, 2ND FLOOR, SIR P M RD, FORT, MUMBAI 01, 22/23, SEA VIEW PALACE, PALI HILL, BANDRA(WEST) MUMBAI 400 050. & 10 OTHERS	M/S.NITHY AESH AND VAIBHAV  AAV PARTNERS	08-07-2021		23-09-2021	77	CONTESTED			
12	High Court Commercial Appellate	Chennai	OSA CAD 27/2021	M/S.63 MOONS TECHNOLOGIES LTD (FORMERLY KNOWN AS FINANCIAL TECHNOLOGIES (INDIA) LTD), REP BY ITS AUTHORIZED SIGNATORY MR.D.JOHN DHEEPAK, REGD. OFFICE AT SAKTHI TOWER 1, 7TH FLOOR, E-766, ANNA SALAI, THOUSAND LIGHTS, CHENNAI 600002. VS M/S.CHATURVEDI AND SHAH CHARTERED ACCOUNTANTS A PARTNERSHIP FIRM REGISTERED UNDER THE PROVISIONS OF THE INDIAN PARTNERSHIP ACT, 1932 HAVING OFFICE AT 714-715, TULSIANI CHAMBERS, 212, NARIMAN POINT, MUMBAI-400021 & 10 OTHERS	M/S.NITHY AESH AND VAIBHAV  M/S. R. RAVINDRAN	08-07-2021		23-09-2021	77	CONTESTED			

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## Contested commercial cases disposed during the month of SEPTEMBER 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
13	High Court Commercial Appellate	Chennai	OSA CAD 29/2021	PRONK MULTI SURVIVE INDIA PVT LTD REP. BY ITS AUTHORISED SIGNATORY, 797 THIRUVALLUR HIGH ROAD, ANDERSONPET, NEMAM, CHENNAI- 600124 & 1 OTHER VS CAMFIL AIR FILTRATION INDIA PVT LTD REP. BY ITS AUTHORISED SIGNATORY, MR.SANJAY SHARMA, SF 107/37 DEVARAYANERI ROAD, ASOOR POST, TANJORE HIGHWAY, TRICHY 620015, TAMIL NADU & 2 OTHERS	P.GIRIDHARAN  M/S. K. JAGANNATHAN	12-07-2021		23-09-2021	73	CONTESTED			
14	High Court Commercial Appellate	Chennai	OSA CAD 30/2021	PRONK MULTI SERVICE INDIA PVT LTD REP. BY ITS AUTHORISED SIGNATORY, 797 THIRUVALLUR HIGH ROD, ANDERSONPET NEMAM, CHENNAI 600124 & 1 OTHER VS CAMFIL AIR FILTRATION INDIA PVT LTD REP. BY ITS AUTHORISED SIGNATORY, MR.SANJAY SHARMA, SF 107/37 DEVARAYANERI ROAD, ASOOR POST, TANJORE HIGHWAY, TRICHY 620015, TAMIL NADU & 2 OTHERS	P.GIRIDHARAN  M/S.K JAGANNATHAN	12-07-2021		23-09-2021	73	CONTESTED			
15	High Court Commercial Appellate	Chennai	OSA 163/2019	ON EXHCANGE INDIA LTD Address - REP BY ITS BUSINESS ADVISOR AND AUTHORIZED SIGNATORY, MR.T.D SRINIVASAN, TIECION HOUSE, DR.E.MOSES ROAD, MAHALAXMI, MUMBAI 400011. VS M/S.ANGERIPALAYAM COMMON EFFLUENT TREATMENT PLANT LTD SF NO.88, GARDEN KANJAMPALAYAM, PITCHAMPALAYAM, PUDUR (PO), TIRUPUR 641603.	M/S.G.SIVA SHANKARAN  M/S.R.VIDHYA SHANKAR	08-07-2019		24-09-2021	809	SETTLED			



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Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
16	High Court Commercial Appellate	Chennai	OSA 188/2019	M/s.NAPC Limited 184/214, Royapettah High Road MMPDA Tower, 2 nd Floor, Royapettah, Chennai 600 014. VS The Superintending Engineer, National Highways, TNSCC Complex, Jai Nagar, 206/N, Jawaharlal Nehru Salai, Opp. Mofussil Bus Stand, Chennai 600 106. & 1 OTHER	Mr.Satish Parasaran  Mr.Edwin Prabhakar,	13-08- 2019		30-09- 2021	779	CONTESTED			
17	High Court Commercial Appellate	Chennai	OSA 189/2019	M/s.NAPC Limited 184/214, Royapettah High Road MMPDA Tower, 2 nd Floor, Royapettah, Chennai 600 014. VS The Superintending Engineer, National Highways, TNSCC Complex, Jai Nagar, 206/N, Jawaharlal Nehru Salai, Opp. Mofussil Bus Stand, Chennai 600 106. & 1 OTHER	Mr.Satish Parasaran  Mr.Edwin Prabhakar,	13-08- 2019		30-09- 2021	779	CONTESTED			
18	High Court Commercial Appellate	Chennai	OSA 126/2020	M/s.The Tamil Nadu Cements Corporation Limited, LLA Building, II Floor, No.735, Anna Salai, Chennai – 600 002. rep. by the Manager (Materials) in Charge. VS M/s.Unicon Engineers, 513-A/6, Bharathi Road, Chinnavedampatty, Coimbatore – 641 049, rep. by its Managing Partner Ponram. & 1 OTHER	Mr.A.Sivaji  Mr.E.OmPra kash	10-03- 2020		16-09- 2021	555	SETTLED			

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19	High Court Commercial Appellate	Chennai	OSA 174/2021	M/S.ENEXIO POWER COOLING SOLUTIONS INDIA PVT. LTD., No.443, Anna Salai, Teynampet, Chennai - 600 018. Rep. by President and CEO T.Parasuram. VS GITA POWER AND INFRASTRUCTURE PVT. LTD., Rep. by its Authorised Signatory, Mr.Kaushik Ganguly, No.6, Sardar Patel Road, Guindy, Chennai - 600 032. & 1 OTHER	M/S.S.MUKUNDAN  M/S.KRISHNA PRASAD	31-03-2021		01-09-2021	154	CONTESTED			
20	High Court Commercial Appellate	Chennai	OSA 175/2021	M/S.ENEXIO POWER COOLING SOLUTIONS INDIA PVT. LTD., No.443, Anna Salai, Teynampet, Chennai - 600 018. Rep. by President and CEO T.Parasuram. VS GITA POWER AND INFRASTRUCTURE PVT. LTD., Rep. by its Authorised Signatory, Mr.Kaushik Ganguly, No.6, Sardar Patel Road, Guindy, Chennai - 600 032. & 1 OTHER	M/S.S.MUKUNDAN  M/S.KRISHNA PRASAD	31-03-2021		01-09-2021	154	CONTESTED			
21	High Court Commercial Appellate	Chennai	OSA 59/2021	AACHI CARGO CHENNELS PVT LTD D NO.9, III FLOOR, VGP MURPHY SQUIRE, NO.19, GST ROAD, ST THOMAS MOUNT, CHENNAI 600016, TN. VS A.D.PADMASINGH ISAAC TRADING AS AACHI SPICES AND FOODS, OLD NO.4, NEW NO.181/1, 6TH AVENUE, THANGAM COLONY, ANNA NAGAR, CHENNAI 600040. & 1 OTHER	M/S.REVATHI G.MOHAN  M/S.C.DANIEL	09-02-2021		02-09-2021	205	SETTLED			

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22	High Court Commercial Appellate	Chennai	OSA 217/2021	M/S.V.N.R.AUTO LOGISTICS REP.BY PROPRIETOR, 4/84, I ST CROSS ST, THIRUMAL NAGAR, POONAMALLEE, TIRUVALLUR 600 056. & 1 OTHER VS M/S.EQUITAS SMALL FINANCE BANK LTD 4 TH FLOOR, PHAS E- II, SPENEERS PLAZA, 760, ANNA SALAI, CHENNAI. REP.BY AUTHORISED SIGNATORY MR. R.S. BHARATH (EMP.31681) & 1 OTHER	S.S.RAJESH	01-06-2021		03-09-2021	94	SETTLED			
23	High Court Commercial Appellate	Chennai	OSA 50/2021	WAAREE ENERGIES LIMITED 602, WESTERN EDGE 1, WESTERN EXPRESS HIGHWAY, BORIVALI (E), MUMBAI 400 006, REPRESENTED BY ITS AUTHORISED SIGNATORY MR.SRIDHAR VS SAHASRADHARA ENERGY PVT LTD NEW NO.25, OLD NO.10, SRI MADHAVAN NAIR ROAD, MAHALINGAPURAM, NUNGAMBAKKAM, CHENNAI 600 034	M/S.HEMA SRINIVASAN	03-02-2021		08-09-2021	217	CONTESTED			
24	High Court Commercial Appellate	Chennai	OSA 51/2021	WAAREE ENERGIES LIMITED 602, WESTERN EDGE 1, WESTERN EXPRESS HIGHWAY, BORIVALI (E), MUMBAI 400 006, REPRESENTED BY ITS AUTHORISED SIGNATORY MR.SRIDHAR VS SAHASRADHARA ENERGY PVT LTD NEW NO.25, OLD NO.10, SRI MADHAVAN NAIR ROAD, MAHALINGAPURAM, NUNGAMBAKKAM, CHENNAI 600 034	M/S.HEMA SRINIVASAN	03-02-2021		08-09-2021	217	CONTESTED			

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25	High Court Commercial Appellate	Chennai	OSA 54/2021	WAAREE ENERGIES LIMITED 602, WESTERN EDGE 1, WESTERN EXPRESS HIGHWAY, BORIVALI (E), MUMBAI 400 006, REPRESENTED BY ITS AUTHORISED SIGNATORY MR.SRIDHAR VS SAHASRADHARA ENERGY PVT LTD NEW NO.25, OLD NO.10, SRI MADHAVAN NAIR ROAD, MAHALINGAPURAM, NUNGAMBAKKAM, CHENNAI 600 034	M/S.HEMA SRINIVASAN	03-02-2021		08-09-2021	217	CONTESTED			
26	High Court Commercial Appellate	Chennai	OSA 135/2021	NEW PATTUKOTTAI KAMATCHI MESS REP BY ITS PROPREITOR, G.SUTHAKAR, NO.22, GOVINDHAN ST, T NAGAR, CHENNAI 600017. VS NEW PATTUKOTTAI KAMATCHI MESS NUNPAHAL UNAVAGAM LLP REP BY ITS DESIGNATED PARTNER, K.SELVAKUMAR, NO.119, 3RD AVENUE, BHARATHI PURAM, ANNA NAGAR, CHENNAI 600102.	M/S.T.S.BA SKARAN  S.K.RAAME SHUWAR	23-03-2021		15-09-2021	176	CONTESTED			
27	High Court Commercial Appellate	Chennai	OSA 143/2021	ANAND CITI CENTRE HOLDINGS PRIVATE LTD., NO. 10 AND 11 CHENNAI CITI CENTRE, RADHAKRISHNANSALAI, MYLAPORE, CHENNAI-600004 VS CONSOLIDATED CONSTRUCTION CONSORTIUM LTD NO. 5, 2ND LINK STREET CIT COLONY, MYLAPORE, CHENNAI - 600004	M/S.SRINATH SRIDEVAN  M/S.S.KARTHIKEI BALAN	26-03-2021		20-09-2021	178	CONTESTED			

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28	High Court Commercial Appellate	Chennai	OSA 39/2021	KOTAK SECURITIES LTD 1ST FLOOR BAKTHAVAR, NO.229, NARIMAN POINT MUMBAI-21 VS K.V.JANARDHANA PAI KNG TEXTILES, 38/1017-A, GOPALAPRABHU ROAD, COCHIN-35 & 3 OTHERS	A.R.KARUNAKARAN  V.RAGHAVACHARI	04-01-2021		21-09-2021	260	CONTESTED			
29	High Court Commercial Appellate	Chennai	OSA 2/2021	M/S.OLYMPIA TECH PARK (CHENNAI) PVT LTD. PLOT NO.1, SIDCO INDUSTRIAL ESTATE, GUINDY, CHENNAI-600032 (RESPONDENT IS SUBSTITUTED IN THE PLACE OF M/S.OLYMPIA INFRATECH PVT. LTD. AND M/S. OPALINE HOTELS PVT. LTD. BASED ON THE MEMO FILED) VS M/S.KARISHMAA FOUNDATIONS REP. BY ITS MANAGING DIRECTOR, MR.RAKESH SETH, NO.340, 1ST SOUTH MAIN ROAD, KAPELESWARAR NAGAR, NEELANKARAI, CHENNAI-600115	C.T.MURUGAPPAN  M/S.KARISHMAA FOUNDATIONS	05-01-2021		23-09-2021	261	CONTESTED			
30	High Court Commercial Appellate	Chennai	OSA 3/2021	M/S.OLYMPIA TECH PARK (CHENNAI) PVT LTD. PLOT NO.1, SIDCO INDUSTRIAL ESTATE, GUINDY, CHENNAI-600032 (RESPONDENT IS SUBSTITUTED IN THE PLACE OF M/S.OLYMPIA INFRATECH PVT. LTD. AND M/S. OPALINE HOTELS PVT. LTD. BASED ON THE MEMO FILED) VS M/S.KARISHMAA FOUNDATIONS REP. BY ITS MANAGING DIRECTOR, MR.RAKESH SETH, NO.340, 1ST SOUTH MAIN ROAD, KAPELESWARAR NAGAR, NEELANKARAI, CHENNAI-600115	C.T.MURUGAPPAN  NITHYAESH AND VAIBHAV	05-01-2021		23-09-2021	261	CONTESTED			

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Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
31	High Court Commercial Appellate	Chennai	OSA 102/2021	M/S. KARISMAA FOUNDATIONS PVT LTD., REP.BY ITS DIRECTOR MR. C. RAJESH, NO.340, 1 ST SOUTH MAIN ROAD, KAPALESWARAR NAGAR, NEELANKARAI, CHENNAI 115. VS M/S. OLYMPIA TECH PARK (CHENNAI) PVT LTD., PLOT NO.1, SIDCO INDUSTRIAL ESTATE, GUINDY, CHENNAI 12.	NITHYAESH AND VAIBHAV  M/S.CT.MU RUGAPPAN	09-03-2021		23-09-2021	198	CONTESTED			
32	High Court Commercial Appellate	Chennai	OSA CAD 40/2021	M. PALLONJI LOGISTICS PRIVATE LTD., REP. BY ITS DIRECTOR, NO.44, CAWASJI PATEL STREET, FORT, MUMBAI - 400 001. VS M/S. POOMPUHAR SHIPPING CORPORATION LTD., REP. BY ITS MANAGING DIRECTOR, REGISTERED OFFICE AT NO.692, ANNA SALAI, IV FLOOR, NANDANAM, CHENNAI - 600 035. & 4 OTHERS	M/S.S.VAS UDEVAN  M/S. RAJENDRA N RAGAVAN	23-07-2021		03-09-2021	42	CONTESTED			
33	High Court Commercial Appellate	Chennai	OSA CAD 41/2021	M. PALLONJI LOGISTICS PRIVATE LTD., REP. BY ITS DIRECTOR, NO.44, CAWASJI PATEL STREET, FORT, MUMBAI - 400 001. VS M/S. POOMPUHAR SHIPPING CORPORATION LTD., REP. BY ITS MANAGING DIRECTOR, REGISTERED OFFICE AT NO.692, ANNA SALAI, IV FLOOR, NANDANAM, CHENNAI - 600 035. & 4 OTHERS	M/S.S.VAS UDEVAN  M/S. MOHANA KRISHNAN	23-07-2021		03-09-2021	42	CONTESTED			

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Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
34	High Court Commercial Appellate	Chennai	OSA CAD 72/2021	M/S.INDIA PISTONS LIMITED REPRESENTED BY ITS MANGING DIRECTOR, HAZUR GARDENS, SEMBIUM, CHENNAI 600 011 VS M/S.RHENUS CONTRACT LOGISTICS LTD (EARLIER KNOWN AS RHENUS PROLOG LOGISTICS LIMITED) REPRESENTED BY ITS SENIOR MANAGER, MR.A.KAMAL NATH, NO.C8, LAXMI TOWERS, BANDRAKURLA COMPLEX, MUMBAI 400 051	M/S.S RAMASUBRAMANIAM AND ASSOCIATES	31-08-2021		03-09-2021	3	CONTESTED			
35	High Court Commercial Appellate	Chennai	OSA CAD 28/2021	BANQUE CANTONALE DE GENEVE HAVING ITS OFFICE AT CASE POSTALE 2251, 1211 GENEVE 2, REP HEREIN BY ITS POWER OF ATTORNEY AGENT V.PADANABHAN VS OWNERS AND PARTIES INTERESTED IN THE VESSEL M V POLARIS GALAXY IMO 9339648 NOW LYING AT THE OUTER ANCHORAGE OF THE PORT OF TUTICORIN (V.O)cHIDAMBARANAR PORT), TUTICORIN 628004	S.RAGHUNATHAN	08-07-2021		03-09-2021	57	SETTLED			
36	High Court Commercial Appellate	Chennai	OSA CAD 32/2021	M/S.ROYAL WELDING WIRES PVT TLD NO.2, UTHIRAMERUR ROAD, MALAIYAPALAYAM PO, MATHURANTHAGAM TK, KANCHIPURAM DISTRICT 603303, TN. VS M/S.V.N.C.ELECTRODES NO.3, INDUSTRIAL ESTATE, S.VELLALAPATTI, KARUR 639004, T.N.ADMINISTRATIVE OFFICE AT 11/4 MRC NAGAR, RAJA ANNAMALAI PURAM, CHENNAI, TN 600028 A REGISTERED PARTNERSHIP FIRM REP BY ITS MANAGING PARTNER C.BASKER.	M/S.KRIA LAW  M/S.KRIA LAW	14-07-2021		08-09-2021	56	CONTESTED			

## Form 6

## Contested commercial cases disposed during the month of SEPTEMBER 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
37	High Court Commercial Appellate	Chennai	OSA CAD 33/2021	M/S.ROYAL WELDING WIRES PVT TLD NO.2, UTHIRAMERUR ROAD, MALAIYAPALAYAM PO, MATHURANTHAGAM TK, KANCHIPURAM DISTRICT 603303, TN. VS M/S.V.N.C.ELECTRODES NO.3, INDUSTRIAL ESTATE, S.VELLALAPATTI, KARUR 639004, T.N.ADMINISTRATIVE OFFICE AT 11/4 MRC NAGAR, RAJA ANNAMALAI PURAM, CHENNAI, TN 600028 A REGISTERED PARTNERSHIP FIRM REP BY ITS MANAGING PARTNER C.BASKER.	M/S.KRIA LAW  M/S.KRIA LAW	14-07-2021		08-09-2021	56	CONTESTED			
38	High Court Commercial Appellate	Chennai	OSA CAD 34/2021	M/S.ROYAL WELDING WIRES PVT TLD NO.2, UTHIRAMERUR ROAD, MALAIYAPALAYAM PO, MATHURANTHAGAM TK, KANCHIPURAM DISTRICT 603303, TN. VS M/S.V.N.C.ELECTRODES NO.3, INDUSTRIAL ESTATE, S.VELLALAPATTI, KARUR 639004, T.N.ADMINISTRATIVE OFFICE AT 11/4 MRC NAGAR, RAJA ANNAMALAI PURAM, CHENNAI, TN 600028 A REGISTERED PARTNERSHIP FIRM REP BY ITS MANAGING PARTNER C.BASKER.	M/S.KRIA LAW  M/S.KRIA LAW	14-07-2021		08-09-2021	56	CONTESTED			
39	High Court Commercial Appellate	Chennai	OSA CAD 35/2021	M/S.ROYAL WELDING WIRES PVT TLD NO.2, UTHIRAMERUR ROAD, MALAIYAPALAYAM PO, MATHURANTHAGAM TK, KANCHIPURAM DISTRICT 603303, TN. VS M/S.V.N.C.ELECTRODES NO.3, INDUSTRIAL ESTATE, S.VELLALAPATTI, KARUR 639004, T.N.ADMINISTRATIVE OFFICE AT 11/4 MRC NAGAR, RAJA ANNAMALAI PURAM,	M/S.KRIA LAW  M/S.KRIA LAW	14-07-2021		08-09-2021	56	CONTESTED			



**Form 6**

**Contested commercial cases disposed during the month of SEPTEMBER 2021**

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
				CHENNAI, TN 600028 A REGISTERED PARTNERSHIP FIRM REP BY ITS MANAGING PARTNER C.BASKER.									
40	High Court Commercial Appellate	Chennai	OSA CAD 36/2021	M/S.ROYAL WELDING WIRES PVT TLD NO.2, UTHIRAMERUR ROAD, MALAIYAPALAYAM PO, MATHURANTHAGAM TK, KANCHIPURAM DISTRICT 603303, TN. VS M/S.V.N.C.ELECTRODES NO.3, INDUSTRIAL ESTATE, S.VELLALAPATTI, KARUR 639004, T.N.ADMINISTRATIVE OFFICE AT 11/4 MRC NAGAR, RAJA ANNAMALAI PURAM, CHENNAI, TN 600028 A REGISTERED PARTNERSHIP FIRM REP BY ITS MANAGING PARTNER C.BASKER.	M/S.KRIA LAW  M/S.KRIA LAW	14-07-2021		08-09-2021	56	CONTESTED			
41	High Court Commercial Appellate	Chennai	OSA CAD 37/2021	M/S.ROYAL WELDING WIRES PVT TLD NO.2, UTHIRAMERUR ROAD, MALAIYAPALAYAM PO, MATHURANTHAGAM TK, KANCHIPURAM DISTRICT 603303, TN. VS M/S.V.N.C.ELECTRODES NO.3, INDUSTRIAL ESTATE, S.VELLALAPATTI, KARUR 639004, T.N.ADMINISTRATIVE OFFICE AT 11/4 MRC NAGAR, RAJA ANNAMALAI PURAM, CHENNAI, TN 600028 A REGISTERED PARTNERSHIP FIRM REP BY ITS MANAGING PARTNER C.BASKER.	M/S.KRIA LAW  M/S.KRIA LAW	14-07-2021		08-09-2021	56	CONTESTED			

## Form 6

## Contested commercial cases disposed during the month of SEPTEMBER 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
42	High Court Commercial Appellate	Chennai	OSA CAD 75/2021	PERS ENTERPRISES PRIVATE LIMITED REP BY ITS AUTHORISED SIGNATORY, MR.B.ANANDAKRISHNAN, HAVING OFFICE AT NO.3 VEERASAMY ST, WEST MAMBALAM, CH 33. VS AAVANOR SYSTEMS PRIVATE LIMITED REP BY ITS MANAGING DIRECTOR, MR.M.VENNIMALAI, S-60, 20TH ST, ANNA NAGAR, CHENNAI 600040.	S.VIJAYAN  M/S. H. KARTHIK SESHADRI	06-09-2021		24-09-2021	18	CONTESTED			
43	High Court Commercial Appellate	Chennai	OSA CAD 76/2021	PERS ENTERPRISES PRIVATE LIMITED REP BY ITS AUTHORISED SIGNATORY, MR.B.ANANDAKRISHNAN, HAVING OFFICE AT NO.3 VEERASAMY ST, WEST MAMBALAM, CH 33. VS AAVANOR SYSTEMS PRIVATE LIMITED REP BY ITS MANAGING DIRECTOR, MR.M.VENNIMALAI, S-60, 20TH ST, ANNA NAGAR, CHENNAI 600040.	S.VIJAYAN  M/S. H. KARTHIK SESHADRI	06-09-2021		24-09-2021	18	CONTESTED			
44	High Court Commercial Appellate	Chennai	OSA CAD 83/2021	KOTHARI INDUSTRIAL CORPORATION LTD. REP. BY ITS CHAIRMAN, MR.PRADIP D.KOTHARI, NO.114, NUNGAMBAKKAM HIGH ROAD, KOTHARI BUILDING, 4TH FLOOR, CHENNAI-600034 vs M/S.SOUTHERN PETROCHEMICALS INDUSTRIES CORPORATION LTD., REP. BY ITS GENERAL MANAGER (LEGAL) MR.R.VENKATA KRISHNAN, NO.88, MOUNT ROAD, GUINDY CHENNAI- 600032 & 1 other	S.SIVARAMAN  M/S. C.UMA	23-09-2021		29-09-2021	6	CONTESTED			

## Form 6

## Contested commercial cases disposed during the month of SEPTEMBER 2021

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
45	High Court Commercial Appellate	Chennai	OSA CAD 80/2021	K.BRINDA ANGEL W/O. T. ANTAN URESH KUMAR, 5TH FLOOR, BLOCK C, 5M, ASTA AVM APARTMENT, NO.38, SAPTHARISHI BUILDING LLP, ARCOT ROAD, VADAPALANI, CHENNAI 26. vs M/S. KONCPT REPRESENTED ITS PARTNER, SMT. G. MANGAIYARKARASI, D/O. GOVINDARAJAN, NO.367, LAKSHMI NAGAR, RAGAVANPETTAI, PANAMPATTU, VILLUPURAM TK AND DT 605 103. & 1 other	M/S.S.MAHI MAI RAJ	21-09-2021		30-09-2021	9	SETTLED			
46	High Court Commercial Appellate	Chennai	OSA CAD 81/2021	K.BRINDA ANGEL W/O. T. ANTAN URESH KUMAR, 5TH FLOOR, BLOCK C, 5M, ASTA AVM APARTMENT, NO.38, SAPTHARISHI BUILDING LLP, ARCOT ROAD, VADAPALANI, CHENNAI 26. vs M/S. KONCPT REPRESENTED ITS PARTNER, SMT. G. MANGAIYARKARASI, D/O. GOVINDARAJAN, NO.367, LAKSHMI NAGAR, RAGAVANPETTAI, PANAMPATTU, VILLUPURAM TK AND DT 605 103. & 1 other	M/S.S.MAHI MAI RAJ	21-09-2021		30-09-2021	9	SETTLED			
47	High Court Commercial Appellate	Chennai	OSA CAD 79/2021	ITC LTD ITC CENTRE, 4TH FLOOR, 760, ANNA SALAI, CHENNAI - 600 002. REP. BY ITS CONSTITUTED ATTORNEY, MR.P.RAMKUMAR. Vs RECKITT BENCKISER (INDIA) PVT. LTD., PLOT NO.48, INSTITUTIONAL AREA, SECTOR - 32, GURGAON - 122 001. HARYANA.	ARUN C.MOHAN	20-09-2021		30-09-2021	10	SETTLED			

**Form 7****Summary of Commercial Cases during the month of SEPTEMBER 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Total number of cases pending on the 1st day of the month</b>	<b>Total number of cases instituted during the month</b>	<b>Total number of cases disposed during the month</b>	<b>Total number of cases pending at the end of the month</b>
1	High Court Commercial Appellate	Chennai	157	13	47	123

**SEPTEMBER 2021**  
**COMMERCIAL APPELLATE DIVISION OF MADURAI BENCH OF MADRAS HIGH COURT**

<b>Form 1</b>									
<b>List of cases e-filed/e-mail during the month of SEPTEMBER 2021</b>									
<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Advocate Mobile Number</b>	<b>Advocate E-mail Id</b>	<b>Date of Registration</b>	<b>Date of e-filing</b>
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL	NIL	NIL

**Form 2****List of cases in which e-payment of Court fees was made during the month of SEPTEMBER 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of e-payment of Court Fees</b>
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL

**Form 3****List of cases in which Electronic Service of Process has taken place during the month of SEPTEMBER 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Electronic Service of Process</b>
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL

**Form 4****List of total no. of cases randomly allocated during the month of SEPTEMBER 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Court Name</b>	<b>Court No.</b>	<b>Case Type</b>	<b>Case Count (No. of cases randomly allocated)</b>
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL



**Form 5****List of cases in which Case Management Hearing was held during the month of SEPTEMBER 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Case Management Hearing</b>
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL



**Form 7****Summary of Commercial Cases during the month of SEPTEMBER 2021**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Total number of cases pending on the 1st day of the month</b>	<b>Total number of cases instituted during the month</b>	<b>Total number of cases disposed during the month</b>	<b>Total number of cases pending at the end of the month</b>
1	Madurai Bench	Madurai	11	0	0	11